## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **with** effect from 8<sup>th</sup> August 2025 till 14<sup>th</sup> August 2025 :

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The Division Bench presided over by **the Hon'ble Shri Justice M.S. Sonak** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench presided over by **the Hon'ble Shri Justice M.S. Karnik.** 

II

The Hon'ble Shri Justice Jitendra S. Jain will sit singly in Court Room No. 40 at 11.00 a.m. and take up matters pertaining to Single Bench, as per the board to be notified separately.

Dated this  $7^{\text{th}}$  day of August, 2025

By Order

Sd/(Anil H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-**(H. M. Bhosale)**Registrar (Judl-I),
High Court, A.S., Bombay.